

ITEM NO.11

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 14761/2024

YASH KHULLAR

Appellant(s)

VERSUS

I.R. CONSTRUCTIONS PVT. LTD. & ORS.

Respondent(s)

Date : 11-11-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. S. K. Verma, AOR
Mr. Saurabh Upadhyay, Adv.
Ms. Hardikaa Kalia, Adv.
Mr. Manish Chaurasia, Adv.
Mr. Adhyatmik Khanna, Adv.

For Respondent(s) :

Mr. Ameet Siingh, Adv.
Mr. Kartik Devansh, Adv.
Mr. Ankit Ambasta, Adv.
Ms. Ashu Tomar, Adv.
Ms. Ritu Bala, Adv.
Mr. Praveen Swarup, AOR

Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

Ms. Christi Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1, 4 and 7 are duly represented.

Service is complete on Respondent Nos. 3, 5 and 6 but none has entered appearance.

Ld. Counsel for petitioner has filed amended memo of parties in respect of deceased Respondent No.2 instead of filing application for substitution.

Four weeks time, as last chance is granted to Ld. Counsel for Petitioner to file application for substitution.

List again on 17.12.2025.

MASHROOR ALAM KHAN
Registrar

MG